

Annexure 9

Name of the corporate debtor: Consolidated Lavasa Corporation Limited consisting of:
1. Lavasa Corporation Limited
2. Warasgaon Assets Maintenance Limited
3. Dasve Convention Centre Limited
4. Warasgaon Power Supply Limited
5. Dasve Retail Limited

Date of commencement of CIRP - 30th August 2018 (given below for respective entities)
30-Aug-18
17-Dec-18
5-Feb-19
8-Feb-21
8-Feb-21

List of Creditors as on 24th Feb 2022

List of other creditors (Other than financial creditors and operational creditors)

SI.No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any,
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	EXPAT PROPERTIES (INDIA) LIMITED	-	708,853,132	-	other claim	-	-	No	-	708,853,132.00	-	-
2	AVINASH MORE	-	22,227,009	4,252,470	other claim	-	-	No	-	17,974,538.81	-	-
3	ASHIANA HOUSING LIMITED	-	5,000,000	-	other claim	-	-	No	-	5,000,000.00	-	-
4	TUKARAM PANDURANG UBHE (Note 2)	-	100,000,000	-	other claim	-	-	No	100,000,000	-	-	-
5	BABURAON MARGALE (Note 2)	-	45,000,000	-	other claim	-	-	No	45,000,000	-	-	-
6	KONDIBA UGHADE (Note 2)	-	100,000,000	-	other claim	-	-	No	100,000,000	-	-	-
7	SUBHASH GOVIND DESHPANDE (Note 3)	-	15,526,000	-	other claim	-	-	No	-	15,526,000.00	-	-
8	SAHYADRI CITY MANAGEMENT LIMITED	-	1,789,991	1,789,991	other claim	-	-	Yes	-	-	-	-
9	MY CITY TECHNOLOGY LIMITED	-	127,846,000	127,846,000	other claim	-	-	Yes	-	-	-	-
	Total		1,126,242,132	133,888,461					245,000,000.00		747,353,670.81	

Note

- We have taken handover of the claim documents in Lavasa Corporation Limited, Warasgaon Assets Maintenance Limited & Dasve Convention Centre Limited from the erstwhile IRP/RP(s) and their teams and have relied on the claims admitted and/or rejected by the erstwhile IRP/ RP(s) in their period as Interim Resolution Professional / Resolution Professional.
- Details of claim filed between inter corporate debtors (related parties):**
 - LCL owes INR 1,70,24,31,430 to WPSL for performance security deposite. further please note an avoidance application (Sec. 66) has been filed by WPSL for underlying transaction amounting to INR 3,03,43,00,000/- of which INR 1,70,24,31,430/- is outstanding.
 - LCL owes INR 18,29.32 crore to WAML for performance security deposite and WAML owes INR 285.55 crore to LCL for intercorporate deposit and other dues . Hence, the net amount payable by LCL to WAML is INR 1543,77 crore.
- "Some transactions between Warasgaon Assets Maintenance Limited and Lavasa Corporation Limited have been reported pursuant to a transaction review audit conducted in terms of the relevant provisions of the Insolvency and Bankruptcy Code, 2016. Accordingly, the amount of claims pertaining to such transactions (amounting to INR 18,293,197,153) shall be subject to the outcome of the application filed by the resolution professional in the National Company Law Tribunal reporting such transactions and seeking necessary directions"
- LCL has filed claim INR 5.75 crores against DCCL for group cost reimbursement and other expenses. The same has not been admitted on the basis of verification
- Three claims amounting to INR 24.50 Crore have been received from villagers, which are under legal dispute. The final treatment of these claims shall depend on the outcome of litigation
- Claim filed by Subhash Govind deshpande for an amount of INR 15,526,000 could not be verified due to non-provided of complete supporting documents by the creditor. The claim amount of INR 1,55,26,000 which includes - stamp duty (INR 1,26,000) for 1 plot of approximately 400 square meters for which the corporate debtor (LCL) has given possession to the creditor and the current market value (INR 1,54,00,000) of the unregistered sale deed of non-agricultural land.

Entities involved in Consolidated Lavasa CIRP - Lavasa Corporation Limited (LCL), Warasgaon Assets Maintenance Limited (WAML), Dasve Convention Centre Limited (DCCL), Warasgaon Power Supply Limited (WPSL), Dasve Retail Limited (DRL)